

IMMEDIATE
OUT TODAY
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IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE/ORIGINAL JURISDICTION

NOTICE

TAKE NOTICE that the matters as per the list attached will be listed for hearing before the Constitution Bench from Tuesday the 18th August, 2009 onwards.

The Learned Advocates may kindly get themselves ready to represent their respective cases on the dates on which the matters are listed.

Please note that the matters will not be adjourned.

Dated this the 23rd day of July, 2009

By Order.

ASSISTANT REGISTRAR (LISTING)

To

ALL THE ADVOCATES AGAINST EACH MATTER.

COPY FOR INFORMATION AND NECESSARY ACTION TO : -

1. REGISTRAR (Judl. I)
2. REGISTRAR (Judl. II)
3. ADDL. REGISTRAR (COURTS)
4. ADDITIONAL REGISTRAR(C.C.)
5. ADDL. REGISTRAR (LIBRARY)
6. Addl.Registrar/Deputy Registrar Incharge of Section- III, IIIA, IX, X, XIA, XII,
XIV, XVI, XVIA, XVII, PIL
7. ADDL. REGISTRAR (PAPER BOOKS GODOWN)
8. ASSTT. REGISTRAR, Section - III, IIIA, IX, X, XIA, XII, XIV, XVI, XVIA, XVII, PIL
9. BRANCH OFFICER, Section - III, IIIA, IX, X, XIA, XII, XIV, XVI, XVIA, XVII, PIL
10. SECRETARY, SUPREME COURT BAR ASSOCIATION.

11. SECRETARY, SUPREME COURT ADVOCATES-ON-RECORD ASSN.

LIST OF CONSTITUTION BENCH MATTERS

1. SLP (C) No. 13571-13572/2008 XII A/N-H 70, 99, 102 S. (611) MAKHIJA	UNION OF INDIA Vs. RAMESH RAM & ORS. (WITH APPLN. (S) FOR VACATING STAY AND IMPLEADMENT AND INTERVENTION AND IMPLEADMENT AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)	MRS ANIL KATIYAR MR. SHEKHAR KUMAR MS. VIBHA DATTA MR. M.J. PAUL MR. DHARAM BIR RAJ
VOHRA		
WITH SLP (C) No. 13581/2008 MAKHIJA	NAVLENDRA KUMAR SINGH	MS. VIBHA DATTA
XII A/N-H 70, 99, 102	Vs. UNION OF INDIA & ORS. (WITH APPLN. (S) FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND DELETION OF THE NAME OF RESPONDENT AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)	MR. SHEKHAR KUMAR MRS ANIL KATIYAR
SLP (C) No. 13297-13298/2008 XII A/N-H 70, 99, 102 MAKHIJA	K.CHANDRASEKAR & ORS. Vs. UNION OF INDIA & ORS. (WITH APPLN. (S) FOR INTERVENTION AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)	MR. TAPESH KUMAR SINGH MR. SHEKHAR KUMAR MS. VIBHA DATTA MRS ANIL KATIYAR MR. SANJAY JAIN
SLP (C) No. 14834-14838/2008 XII A/N-H 70, 99, 102 MAKHIJA	RAMANJIT KAUR SETHI & ORS. Vs. RAMESH RAM & ORS. (WITH APPLN. (S) FOR PERMISSION TO FILE SLP AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)	MR. SUBRAMONIUM PRASAD MS. V. MOHANA MS. VIBHA DATTA MRS ANIL KATIYAR
W.P (C) No. 297/2008 X A/N-I 70, 99, 102	PRANEET CHOUDHARY & ORS. Vs. UNION OF INDIA & ANR. (WITH APPLN. (S) FOR STAY AND IMPLEADMENT AND IMPLEADMENT AND OFFICE REPORT)	MR. SHEKHAR KUMAR MR. SANJAY JAIN MS. BINU TAMTA
W.P (C) No. 312/2008 X A/N-H 70, 99, 102	ANKUR DULAR Vs. UNION OF INDIA & ANR. (WITH APPLN. (S) FOR EX-PARTE STAY AND OFFICE REPORT)	MR. AJAY CHOUDHARY
W.P (C) No. 336/2008 X A/N-H 70, 99, 102	MALI DHANANJAY SHIVAJI & ORS. Vs. UNION OF INDIA & ANR. (WITH APPLN. (S) FOR STAY AND OFFICE REPORT)	MR. SHEKHAR KUMAR MS. BINU TAMTA MRS ANIL KATIYAR
W.P (C) No. 416/2008 X ADJD-O 70, 99, 102	MAHATMA PHULE SAMATA PARISHAD Vs. UNION OF INDIA & ANR. (WITH OFFICE REPORT)	MR. M.J. PAUL

W.P(C)No.539/2008 RAM AVDHES SINGH MR. SHIVA PUJAN SINGH
PIL ADJD-0 Vs. UNION OF INDIA & ANR.
70, 0, 0 S.(812)

2. C.A.No.3902/2006 PTC INDIA LTD. MR. ARIBAM GUNESHWAR SHARMA
XIV SD Vs. CENTRAL ELECTRICITY REG. COMM. MR. NIKHIL NAYYAR
S.(2000) THR.SECY.
(With Appln.(s) for stay and Office Report)

WITH

C.A.No.4354/2006 M/S. RELIANCE ENERGY TRADING MS. VIBHA DATTA MAKHIJA
XIV SD LTD. MR. NIKHIL NAYYAR
S.(2000) Vs.CENTRAL ELECTRICITY REG. COM.
(With Appln.(s) for
permission to place addl.
documents on record and
Office Report)

C.A.No.4355/2006 M/S. TATA POWER TRADING CO. MS. VIBHA DATTA MAKHIJA
XIV SD LTD. MR. NIKHIL NAYYAR
S.(2000) Vs.CENTRAL ELECTRICITY REG. COM.
(With Appln.(s) for
permission to place addl.
documents on record and Office Report)

CONTD...2/-

:- 2 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

C.A.No.2875/2007 NTPC LTD MR. K.V.MOHAN
XVII SD Vs. M.P. STATE ELECTRICITY BOARD MR. PRADEEP MISRA
S.(2000) & ORS.
(With Office Report) MR. DHARMENDRA KUMAR SINHA
MR. AMIT KUMAR
MR. K.R. SASIPRABHU
MR. R. NEDUMARAN
MR. SURESH CHANDRA TRIPATHY
MR. SHIBASHISH MISRA
MR. K.V.MOHAN

C.A.No.D9870/2007 M/S NTPC LTD. & ORS.
XVII SD Vs. CHIARMAN,W.B. STATE ELECT.
S.(2000) BOARD & ORS.
(With Office Report)

SLP(C)No.22080/2005 UTTAR PRADESH POWER MR. PRADEEP MISRA
XIV SD CORORATION LTD. Vs. CENTRAL MR. K.V.MOHAN
S.(2000) ELECTRICITY REGULATORY COMM.&ORS
(With Prayer for Interim MR. ASHIESH KUMAR
Relief) MR. NIKHIL NAYYAR

C.A.No.7437/2005 NEYVELI LIGNITE CORPN. LTD. MR. K.R. SASIPRABHU
XIV SD Vs. TAMIL NADU ELECTRICITY BOARD M/S. KHAITAN & CO.
S.(2000) & ORS.
(With Appln.(s) for
impleadment)

C.A.No.7438/2005 NEYVELI LIGNITE CORPN. LTD. MR. K.R. SASIPRABHU
XIV SD Vs. TAMIL NADU ELECTRICITY BOARD
S.(2000) & ORS.
(With Office Report)

C.A.No.2073/2007 DELHI TRANSO LTD. & ANR. MR. PRADEEP MISRA
XVII SD Vs. CENTRAL ELECTRICITY REGULATORY
S.(2000) COM. & ORS
(With Office Report)

C.A.No.1471/2007 XVII SD S.(2000)	DELHI TRANSO LTD. & ANR. Vs. GOVT. OF INDIA & ORS. (With Office Report)	MR. PRADEEP MISRA
C.A.No.2166/2007 XVII SD S.(2000)	NTPC LTD. Vs. C.ENGR.,TRANSMISSION CORP.A.P. LTD & ORS. (With Office Report)	MR. K.V.MOHAN MR. PRADEEP MISRA MR. A.S. BHASME MS. SHARMILA UPADHYAY MR. H.K. PURI MR. SURESH CHANDRA TRIPATHY MR. AMIT KUMAR MR. RAKESH K. SHARMA
3. T.P.(Cr1.) No. 117/2004 XVIA 70, 0, 0 S.(2000)	INST.OF MANG.DEV.&RES.JAMMU CENTRE &ORS Vs.SANJYA JAMWAL	MR. ANIL K. CHOPRA MR. ASHOK MATHUR
4. W.P(C)No.86/2004 PIL 70, 0, 0 S.(2000)	RAMDAS ATHAWALE Vs. UNION OF INDIA & ORS. (With Office Report)	MR. H.K. PURI MR. P. PARMESWARAN
5. W.P(C)No.296/2004 PIL 70, 0, 0 S.(2000)	B.P. SINGHAL Vs. UNION OF INDIA & ANR. (With Appln.(s) for permission)	MR. K.S. RANA MR. P. PARMESWARAN MS. SUSHMA SURI MR. K.V. VENKATARAMAN APPLICANT IN PERSON
WITH T.P.(C) No.663/2004 XVIA 70, 0, 0 S.(2000)	HARI SHANKER JAIN Vs. UNION OF INDIA & ANR.	PETITIONER-IN-PERSON

CONTD...3/-

-: 3 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

6. W.P(C)No.78/2005 X SD 70, 0, 0 S.(2000)	MANOHAR PARRIKAR Vs. STATE OF GOA AND ANR. (With Appln.(s) for interim relief and permission to replace Page No.14 of the Court's Paper Book and Office Report)	M/S. PAREKH & CO. MRS MANIK KARANJAWALA
7. C.A.No.3453/2002 IIIA 84, 0, 0 S.(2000)	JINDAL STAINLESS LTD.& ANR. Vs. STATE OF HARYANA & ORS. (With Appln.(s) for interim stay and Office Report)	MR. EJAZ MAQBOOL MR.T.V.GEORGE M/S GAGRAT & CO.
NOT TO BE LISTED BEFORE : 79, 95, 100, 105, 106, 107, 109 WITH C.A.No.8243/2003 IIIA 84, 0, 0 S.(407)	OSRAM INDIA LTD. Vs. STATE OF HARYANA & ANR. (With Office Report) NOT TO BE LISTED BEFORE: 0, 0	MR TARUN JOHRI MR.T.V.GEORGE
C.A.No.3455/2002 IIIA 84, 0, 0 S.(407)	FARIDABAD INDUSTRIES ASSOCIATION & ORS. Vs.STATE OF HARYANA & ORS. (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. RAJESH KUMAR MR.T.V.GEORGE

C.A.No.3460/2002	CARRIER AIRCON LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MS. INDRA SAWHNEY MR.T.V.GEORGE
C.A.No.3456-3459/2002	JINDAL INDUSTRIES LTD. & ORS. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Appln.(s) for stay and Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. EJAZ MAQBOOL MR.T.V.GEORGE
C.A.No.3469/2002	CHANG YUN INDIA LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) NOT TO BE LISTED BEFORE: 100, 0	MR. K.L. JANJANI MR.T.V.GEORGE
C.A.No.3461/2002	M/S. NEW SANTRA PIPE FITTINGS IIIA (PVT.)LTD. 84, 0, 0 S.(407) Vs.STATE OF HARYANA & ANR. (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. EJAZ MAQBOOL MR.T.V.GEORGE
C.A.No.3467/2002	PUROLATOR INDIA LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. K.L. JANJANI MR.T.V.GEORGE
C.A.No.3468/2002	HENKEL TEROSOM INDIA LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. PRAVEEN KUMAR MR.T.V.GEORGE
C.A.No.3465/2002	BRITANNIA INDUSTRIES LTD. IIIA Vs. STATE OF HARYANA 84, 0, 0 S.(407) (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MS. KAMAKSHI S. MEHLWAL MR.T.V.GEORGE
C.A.No.3466/2002	PARAMOUNT PAPER MILLS IIIA Vs. FINANCIAL COMMNR. & SECY., 84, 0, 0 S.(407) HARYANA & ORS. (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. NIKHIL NAYYAR MR.T.V.GEORGE
C.A.No.3462-3463/2002	PASHUPATI SPINNING&WEAVING IIIA MILLS LTD&ANR 84, 0, 0 S.(407) Vs.STATE OF HARYANA & ANR. (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. NIKHIL NAYYAR MR.T.V.GEORGE

CONTD...4/-

:- 4 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

C.A.No.3454/2002	D.C.M. LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Appln.(s) for permission to place addl. documents on record and Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR. H.K. PURI MR.T.V.GEORGE
C.A.No.3470/2002	BPL LTD. IIIA Vs. STATE OF HARYANA & ORS. 84, 0, 0 S.(407) (With Office Report) NOT TO BE LISTED BEFORE: 100, 0	MR.HIMINDER LAL MR.T.V.GEORGE
C.A.No.8241/2003	PESHAWAR SOAP & CHEMICALS LTD. IIIA Vs. FINANCIAL COMMNR. & SECRETARY	MR. P.N. PURI MR.T.V.GEORGE

84, 0, 0 S.(407) & ORS.
(With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8242/2003 SONY INDIA PVT.LTD. MR. NIKHIL NAYYAR
IIIA Vs. STATE OF HARYANA & ORS. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8244/2003 INDO ASIAN FUSEGEAR LTD.
IIIA Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 0, 0
C.A.No.8245/2003 M/S MANKIND PHARMA PVT. LTD. MS. SHIRIN KHAJURIA
IIIA Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8246/2003 M/S. S.P.L. LTD. MR. SURYA KANT
IIIA Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8247/2003 M/S. SUDHAR METALS & ALLOYS MS. SHIRIN KHAJURIA
IIIA Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8248/2003 M/S.NAV SHIKHA PLOYPACK IND. MS. SHIRIN KHAJURIA
IIIA PVT. LTD. MR.T.V.GEORGE
84, 0, 0 S.(407) Vs.STATE OF HARYANA & ANR.
(With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8249/2003 M/S. RAMSONS INDUSTRIES LTD. MS. SHIRIN KHAJURIA
IIIA Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8250/2003 M/S. ENRICH AGRO FOOD MS. SHIRIN KHAJURIA
IIIA PRODUCTS LTD. MR.T.V.GEORGE
84, 0, 0 S.(407) Vs.STATE OF HARYANA & ANR.
(With Office Report) MR VINAY KUMAR GARG
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8251/2003 BHARAT STARCH INDUSTRIES MR. NIKHIL NAYYAR
IIIA Vs. STATE OF HARYANA &ORS. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.5858/2002 M/S. DLF COMMERCIAL MS. B. VIJAYALAKSHMI MENON
IIIA DEVELOPERS LTD. RR-EX-PARTE
84, 0, 0 S.(407) Vs.STATE OF HARYANA & ORS.
(With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
C.A.No.8252/2003 MANUFACTURERS ASSN.INDL.AREA MR. NIKHIL NAYYAR
IIIA SONEPAT Vs. FINANCIAL COMMNR. MR.T.V.GEORGE
84, 0, 0 S.(407) & SECY. & ANR.
(With Office Report)
NOT TO BE LISTED BEFORE: 0, 0

CONTD...5/-

-: 5 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

C.A.No.3464/2002 INDIA GYPSUM LTD. MR. VISHWAJIT SINGH
IIIA Vs. STATE OF HARYANA & ORS. MR.T.V.GEORGE

84, 0, 0 S.(407)
NOT TO BE LISTED BEFORE: 100, 0

C.A.No.3381-3400/1998 STATE OF KERALA & ORS
IIIA Vs. FR.WILLIAM FERNANDEZ & ORS
84, 0, 0 S.(407) (With Appln.(s) for
intervention and Office
Report)

C.A.No.4651/1998 STATE OF KERALA & ORS
IIIA Vs. P.S.MOHD. BASHEER
84, 0, 0 S.(407)

C.A.No.3592/1998 ASSESSING AUTHORITY,
IIIA CANNANORE & ANR.
84, 0, 0 S.(407) Vs.P.P. ABDUL KHADER

C.A.No.918/1999 STATE OF KERALA & ORS
IIIA Vs. M.A.ABRAHAM GEORGE
84, 0, 0 S.(407) (With Office Report)

C.A.No.4476/2000 MANIPAL ACADEMY OF HIGHER
IIIA EDUCATION
84, 0, 0 S.(407) Vs.STATE OF KARNATAKA AND ORS.
(With Office Report)

W.P(C)No.574/2003 PARISONS AGROTECH PVT. LTD. &
X ANR.
84, 0, 0 S.(407) Vs.STATE OF KERALA & ORS.

T.C.(C)No.13/2004 INDIAN OIL CORPN. LTD. & ANR.
XVIA Vs. STATE OF BIHAR & ORS.
84, 0, 0 S.(407)

C.A.No.2608/2003 M/S INTRON LTD.
IIIA Vs. STATE OF HARYANA & ORS.
84, 0, 0 S.(407) (With Office Report)

C.A.No.4471/2000 GODFREY PHILIPS INDIA LTD.
IIIA Vs. STATE OF RAJASTHAN & ORS.
84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 79, 0

C.A.No.3314/2001 STATE OF RAJASTHAN & ANR.
IIIA Vs. M/S GODFREY PHILIPS INDIA LTD.
84, 0, 0 S.(405) & ANR.
(With Office Report)

NOT TO BE LISTED BEFORE: 79, 0

C.A.No.5740/2002 DINESH POUCHES LTD.
IIIA Vs. STATE OF RAJASTHAN AND ANR.
84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 79, 0

C.A.No.6331/2003 M/S. HARINAGAR SUGAR MILLS
IIIA LTD.
84, 0, 0 S.(407) Vs.STATE OF BIHAR & ORS.
(With Appln.(s) for interim
Relief and Office Report)

W.P(C)No.512/2003 INDIAN METAL @ FERRO ALLOYS
X LTD. & ANR.
84, 0, 0 S.(407) Vs.STATE OF A.P. & ANR.
(With Office Report)

NOT TO BE LISTED BEFORE: 0, 0

C.A.No.2637/2003 INDIAN RARE EARTHS LTD.
IIIA Vs. STATE OF ORISSA & ORS.
84, 0, 0 S.(407) (With Office Report)

MR. K.R. SASIPRABHU
MR. M.P. VINOD
MS. BABY KRISHNAN
MR B V DEEPAK
MR. RAJIV MEHTA
MR. M.T. GEORGE
MR.HIMINDER LAL
MR. R. SATHISH
MR. K.R. NAMBIAR
MR. K.R. SASIPRABHU
RR-EX-PARTE

MR. K.R. SASIPRABHU
RR-EX-PARTE

MR. K.R. SASIPRABHU
MR. C.N. SREE KUMAR

MR. LAKSHMI RAMAN SINGH
MR. SANJAY R. HEGDE

MR. ROMY CHACKO
MR. K.R. SASIPRABHU

M/S ARPUTHAM,ARUNA & CO.
MR. GOPAL SINGH

MR. ABHISTH KUMAR
MR.T.V.GEORGE

MR. RAJAN NARAIN
MR. MILIND KUMAR
MR. SUSHIL KUMAR JAIN

MR. MILIND KUMAR
MR. RAJAN NARAIN

MR. ARUNESHWAR GUPTA

MR. SUSHIL KUMAR JAIN

MR. DEVASHISH BHARUKA
MR. GOPAL SINGH

MS. B. VIJAYALAKSHMI MENON
MR.T.V.GEORGE

MR. VINOO BHAGAT
MRS. KIRTI RENU MISHRA

NOT TO BE LISTED BEFORE: 0, 0
C.A.No.6383-6421/1997 R GANDHI & ORS ETC MR. A.T.M. SAMPATH
IIIA Vs. STATE OF TAMIL NADU & ORS MR. SUBRAMONIUM PRASAD
84, 0, 0 S.(407) (With Office Report)

CONTD...6/-

-: 6 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

C.A.No.6436/1997 VOICE CONSUMER COUNCIL MR. K.V.MOHAN
IIIA Vs. STATE OF TAMIL NADU MR. SUBRAMONIUM PRASAD
84, 0, 0 S.(407)
C.A.No.6437-6440/1997 M R RAVINDRA & ORS MR. A.T.M. SAMPATH
IIIA Vs. STATE OF T N & ORS RR-EX-PARTE
84, 0, 0 S.(407)
C.A.No.6422-6435/1997 MAHALAXMI RATAN & ORS MR. A.T.M. SAMPATH
IIIA Vs. STATE OF TAMIL NADU & ORS MR. SUBRAMONIUM PRASAD
84, 0, 0 S.(407)
C.A.No.2769/2000 M/S. PEPSICO INDIA HOLDINGS MR. RAJEEV K. VIRMANI
IIIA LTD. MR. K.R. SASIPRABHU
84, 0, 0 S.(407) Vs.STATE OF KERALA & ORS
(With Office Report)
C.A.No.997-998/2004 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
IIIA Vs. M/S. INDIAN OIL CORPORATION M/S ARPUTHAM,ARUNA & CO.
84, 0, 0 S.(407) LTD. & ETC.
(With Appln.(s) for exemption MR. PRAVEEN KUMAR
from filing O.T. and MR. E.C. AGRAWALA
permission to file reply affidavit MR. RAJIV TYAGI
and clarification/modification MR. SHRISH KUMAR MISRA
of court's order dated 17.04.2007
and Office Report)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10003/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. RIZWAN SONS MR. T. MAHIPAL
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10007/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. L.G. ELECTRONICS (INDIA) LTD. MR. BHARGAVA V. DESAI
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10156/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. HIND LAMPS LTD. MR. C.N. SREE KUMAR
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10164/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. XPRO INDIA LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10167/2004 9976E OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. KUWER INDUSTRIES LTD. MR. RAJIV TYAGI
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10206/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA

III Vs. LEATHER WORLDWIDE
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10381/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. BARCO ELECTRONIC SYSTEMS
84, 0, 0 S.(407) (P) LTD.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10391/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. NATIONAL COUNCIL OF EDUCATION
84, 0, 0 S.(407) R&T CENTRE
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...7/-

-: 7 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
SLP(C)No.10404/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SUMAN PRAKASHAN PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10417/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. B.P.T. VYAPAR SAMITI MR. ABHIJIT SENGUPTA
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10501/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. UNISOL INDIA PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10563/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. RAMCO COKE INDUSTREIS & ORS. MR. S.R. SETIA
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10568/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. KAILASH COAL & COKE CO. LTD. MR. K.S. RANA
84, 0, 0 S.(407) & ORS.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10571/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. PAWAS COAL PLASTER & ANR.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.11012/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. ACC LIMITED M/S GAGRAT & CO.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.11271/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA

III Vs. M/S. ALANKAR CIRAMIX & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 109, 0
SLP(C)No.11326/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. BISHESHVAR COAL TRADERS
84, 0, 0 S.(407) & ORS.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.3144/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. DIAMOND CEMENT MR. RAHUL PRASANNA DAVE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.3145/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. DIAMOND CEMENT MR. RAHUL PRASANNA DAVE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.3146/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. BIRLA CORPORATION LTD. & ANR. MR. PRAVEEN KUMAR
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.4954/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S ZAIDI BROTHERS RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...8/-

-: 8 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
C.A.No.5141/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
IIIA Vs. HOLY FAITH INTERNATIONAL PVT. MR. SHAKIL AHMED SYED
84, 0, 0 S.(407) LTD.
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5143/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. PASUPATI ACRYLON LTD. RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5144/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. S/S. DINA NATH DUBEY & ORS
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5145/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. FINE BIDI WORKS RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5147/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. HOLY FAITH INTERNATIONAL (P) MR. SHAKIL AHMED SYED
84, 0, 0 S.(407) LTD.
(With Office Report)
C.A.No.5148/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. CALCUTTA SECURITY MR. SANJAY KAPUR
84, 0, 0 S.(407) PRINTERS LIMITED
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5149/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. OSWAL OVERSEAS LTD. MR. PRAVEEN KUMAR
84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5150/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. JAI BHAWANI COKE INDUSTRIES RR-EX-PARTE
84, 0, 0 S.(407) (P) LTD.&ORS
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5151/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. U.P. RAJYA VIDYUT UTPADAN MR. PRAVEEN KUMAR
84, 0, 0 S.(407) NIGAM LTD.
(With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5152/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. CENTURY TEXTILES & INDUSTRIES MR. PRAVEEN KUMAR
84, 0, 0 S.(407) LTD. & ORS
(With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5153/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. ARVIND COAL COMPANY & ORS
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5156/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. DIL BASANT BIDI COMPANY MR. PRAVEEN KUMAR
84, 0, 0 S.(407) & ANR.
(With Office Report)
NOT TO BE LISTED BEFORE: 109, 0
C.A.No.5157/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. GEETA JAISWAL & ORS. RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5158/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S GLOBAL SIGNAL INDUSTRIES
84, 0, 0 S.(407) PVT.LTD.
(With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5159/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. CLASSIC INTERNATIONAL & ORS. RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...9/-

-: 9 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
C.A.No.5160/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. CRAPSCON INDUSTRY & ORS. RR-EX-PARTE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5162/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
IIIA Vs. VINOD KUMAR JAISWAL & ORS. RR-EX-PARTE
84, 0, 0 S.(407)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5163/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S. ALLAHABAD COAL & FIRE
84, 0, 0 S.(407) WOOD CO.& ORS
(With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5164/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
IIIA Vs. M/S BHARAT BIDI FACTORY
84, 0, 0 S.(407)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5165/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. NEW LIGHT TANNING MR. K.S. RANA
 84, 0, 0 S.(407) INDUSTRIES & ORS.

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5166/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. KAMLA LIME WORKS ORS. RR-EX-PARTE
 84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5167/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. MAA ENTERPRISES & ORS. RR-EX-PARTE
 84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5168/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S MANGAT SINGH COAL DEPOT & MR. SUNIL KUMAR JAIN
 84, 0, 0 S.(407) ORS.
 (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5169/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. JAUNPUR FUEL UDYOG & ORS. RR-EX-PARTE
 84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5170/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
 IIIA Vs. V.S. POLYPACK PVT. LTD. RR-EX-PARTE
 84, 0, 0 S.(407) (With Office Report)

C.A.No.7658/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S JAIPRAKASH ASSOCIATES MS. SHARMILA UPADHYAY
 84, 0, 0 S.(407) LTD.
 (With Appln.(s) for vacating
 stay and Office Report)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9496/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
 III Vs. CRAFTECH RAPID TECHNOLOGIES
 84, 0, 0 S.(407) PVT.LTD.
 (With Prayer for Interim
 Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9569/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 III Vs. AGRAWAL TRADER & ORS.
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9883/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 III Vs. SUPER HOUSE LEATHER LTD. MR. PRAVEEN KUMAR
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

NOT TO BE LISTED BEFORE: 95, 0

CONTD...10/-

:- 10 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.9891/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
 III Vs. FAMEX (INDIA) PVT. LTD.
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9898/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA

III Vs. HONDA SIEL CARS INDIA LTD. & MR. B.K.SATIJA
84, 0, 0 S.(407) ANR.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9904/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. PAHARPUR COOLING TOWER LTD. MR. SHRISH KUMAR MISRA
84, 0, 0 S.(407) (With Prayer for Interim Relief)
SLP(C)No.9910/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SUPER TRADING CO.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9911/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. BRIJVASI ART PRESS PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9976/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SAMTEL COLOUR LTD. MR. PRAVEEN KUMAR
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9993/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SHALIMAR LEATHER INDUSTRIES &
84, 0, 0 S.(407) ANR.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9998/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. L.G. ELECTRONICS (INDIA) LTD. MR. BHARGAVA V. DESAI
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.9999/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. G.S.C. TOUGHENED GLASS (P)
84, 0, 0 S.(407) LTD.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.14380/2005 SHREE KRISHNA PAPER MILLS & MR. ASHOK MATHUR
III INDS.&ANR. MR.T.V.GEORGE
84, 0, 0 S.(405) Vs.STATE OF HARYANA & ANR.
(With Prayer for Interim Relief and Office Report)
NOT TO BE LISTED BEFORE: 94, 0
SLP(C)No.10153/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. NUTECH PACKAGINGS
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
C.A.No.5385/2002 BIHAR STEEL MANUFACTURERS MR. PRAVEEN KUMAR
IIIA ASSON. & ANR. MR. GOPAL SINGH
84, 0, 0 S.(407) Vs.STATE OF BIHAR & ORS.
(With Office Report)

CONTD...11/-

-: 11 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.6914/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. THRESSIAMMA L. CHIRAYIL	MR. C.N. SREE KUMAR
84, 0, 0 S.(407)	(With Appln.(s) for intervention and Prayer for Interim Relief and Office Report)	
SLP(C)No.14819/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. BPL MOBILE CELLULAR LTD.	MR. E.C. AGRAWALA
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14820/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. PARCO DIOGNOSTIC & RESEARCH CENTRE(P)LTD	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14821/2007	INTELLIGENCE INSPECTOR & ORS.	MR. P.V. DINESH
III	Vs. S.P. SWAMINATHAN	MR. M.K. MICHAEL
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14823/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. JOSEPH KURIAN	MR. ROMY CHACKO
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14824/2007	COMMNR. OF TAX INSPECTOR & ANR. Vs. M/S OTIS ELEVATOR CO. (I) LTD.	MR. P.V. DINESH MR. PRAVEEN KUMAR
III	(With Office Report)	
84, 0, 0 S.(407)		
SLP(C)No.14826/2007	COMMERCIAL TAX OFFICER & ORS.	MR. P.V. DINESH
III	Vs. MALABAR INSTITUTE OF MED. SCIENCES LTD.	MR. A. RAGHUNATH
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14828/2007	COMMERCIAL TAX INSPECTOR & ANR.	MR. P.V. DINESH
III	Vs.M/S INDIAN MARINE INDUSTRIES	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14829/2007	SALES TAX OFFICER (WC<) & ORS.	MR. P.V. DINESH MR. RAJESH KUMAR
III	Vs.M/S RELIANCE ENERGY LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14832/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. SANJO POULTRY FARM	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14833/2007	ASSTT. COMMNR. OF COMMERCIAL TAXES & ORS	MR. P.V. DINESH
III	Vs.M/S K.S.E. LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14835/2007	INTELLIGENCE INSPECTOR,SQUAD NO.4 & ORS. Vs. NATIONAL SCRAPS & PLASTICS PEECHAMUGHAL	MR. P.V. DINESH
III	(With Office Report)	
84, 0, 0 S.(407)		
SLP(C)No.14837/2007	ASSTT. COMMNR. (KAVT) & ORS.	MR. P.V. DINESH
III	Vs. M/S K.A. LATEX P. LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14838/2007	SALES TAX INSPECTOR & ANR.	MR. P.V. DINESH
III	Vs. MEDICAL TRUST HOSPITAL	MR. A. RAGHUNATH
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.14839/2007	INTELLIGENCE OFFICER & ANR.	MR. P.V. DINESH
III	Vs. M/S. SADHOO MERRY KINGDOM, CHALA HILS	MR. A. RAGHUNATH
84, 0, 0 S.(407)	(With Office Report)	

SLP(C)No.14841/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. MAR BASELIOUS MEDICAL MISSION
 84, 0, 0 S.(407) HOSPITAL
 (With Office Report)

SLP(C)No.14842/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. VELIYATH AGRO INDUSTRIES P.
 84, 0, 0 S.(407) LTD

CONTD...12/-

-: 12 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.14845/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. KERALA STATE CO-OP.COIR
 84, 0, 0 S.(407) MARKETING FEDN.
 (With Office Report)

SLP(C)No.14846/2007 SALES TAX INSPECTOR & ANR. MR. P.V. DINESH
 III Vs. M/S SREE DHANYA CONSTRUCTION MR. M.K. MICHAEL
 84, 0, 0 S.(407) CO.
 (With Office Report)

SLP(C)No.14847/2007 INTELLIGENCE OFFICER (IB) MR. P.V. DINESH
 III Vs. B. MRALEEDHARAN MR. K. RAJEEV
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.14830/2007 REGIONAL TRANSPORT OFFICER & MR. P.V. DINESH
 III ORS. Vs. M/S JOY'S THE BEACH MR. RADHA SHYAM JENA
 84, 0, 0 S.(407) RESORT PVT.LTD.
 (With Office Report)

SLP(C)No.10910/2004 STATE OF U.P. & ANR MR. KAMLENDRA MISHRA
 III Vs. PATAKA INDUSTRIES PVT.LTD. & MR.GAURAV AGRAWAL
 84, 0, 0 S.(407) ORS
 (With Appln.(s) for
 directions and Prayer for
 Interim Relief and Office
 Report)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.11266/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 III Vs. M/S. KUMAR UDYOG & ORS. MR. PRASHANT KUMAR
 84, 0, 0 S.(407) (With Appln.(s) for
 modification of Court's
 Order and Prayer for Interim
 Relief and Office Report)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9054/2007 M/S HARINAGAR SUGAR MILLS LTD. MR. DEVASHISH BHARUKA
 III Vs. STATE OF BIHAR & ORS. MR. GOPAL SINGH
 84, 0, 0 S.(407) (With Appln.(s) for exemption
 from filing O.T. and
 intervention and permission
 to file rejoinder affidavit
 and exemption from filing
 O.T. and Office Report)

NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.17589/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. KURIAKOSE CHANDRATHIL GEORGE
 84, 0, 0 S.(407) (With Appln.(s) for c/delay
 in refiling SLPand Prayer
 for Interim Relief)

SLP(C)No.17590/2007 STATE OF KERELA & ANR. MR. P.V. DINESH
 III Vs. A.J. HALEEDU MR. T.G. NARAYANAN NAIR

84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17905/2007 SALES TAX INSPECTOR & ANR. MR. P.V. DINESH
 III Vs. M/S. BERGER PAINTS INDIA LTD. MR. V.K. SIDHARTHAN
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17906/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. M/S APOLLO TYRES LTD.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17907/2007 SALES TAX INSPECTOR & ORS. MR. P.V. DINESH
 III Vs. M/S SYMOGA SAVOURY TECH. PVT.
 84, 0, 0 S.(407) LTD.
 (With Prayer for Interim Relief)

SLP(C)No.17908/2007 COMMERCIAL TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. VARMA PRINTERS
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

CONTD...13/-

-: 13 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.17909/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. M/S EXCEL GLASSES LTD.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17910/2007 SALES TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. ALLEPPEY COMPANY & ANR. MR. C.N. SREE KUMAR
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17911/2007 ASSTT. COMMNR. AND ORS. MR. P.V. DINESH
 III Vs. TEBMA SHIPYARDS LTD. MS. SRIKALA GURUKRISHNA
 KUMAR
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17913/2007 STATE OF KERALA AND ORS. MR. P.V. DINESH
 III Vs. TATA SKY LTD. MRS MANIK KARANJAWALA
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17914/2007 COMMERCIAL TAX OFFICER MR. P.V. DINESH
 III (WC<) & ORS. MR. C.K. SASI
 84, 0, 0 S.(407) Vs.K.M.C. CONSTRUCTIONS LTD.
 (With Prayer for Interim Relief)

SLP(C)No.17915/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. M/S SLABS AND AGGREGATES MR. M.P. VINOD
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17916/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. DELTA WOOD PANELS, IRINGOLE
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17917/2007 ASSTT.COMMN. OF COMMERCIAL MR. P.V. DINESH
 III TAXES & ORS.
 84, 0, 0 S.(407) Vs.PRECOT MILLS LTD.
 (With Prayer for Interim Relief)

Relief)

SLP(C)No.17918/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. S. RAVEENDRAN
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17919/2007 STATE OF KERALA AND ORS. MR. P.V. DINESH
 III Vs. OXADOS CHEMIN CHEMICALS
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17920/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. K. BHARATHAN
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17921/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. KARUNAKARAN CHARITABLE TRUST MR. C.N. SREE KUMAR
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17922/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
 III Vs. M/S.FOUR STAR GRANITE (P) LTD.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17923/2007 SALES TAX INSPECTOR MR. P.V. DINESH
 III Vs. BEJOY NAMBIAR & ANR.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17924/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. C.A. MOHAMMED
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17925/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. KMC CONSTRUCTION LTD. MR. C.K. SASI
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

CONTD...14/-

:- 14 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.17926/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. M/S. MUTHOOTU MINI BUILDERS MS. S. JANANI
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17929/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. GREATE INDIA HEALTH CARE MGMT. MR.HIMINDER LAL
 84, 0, 0 S.(407) LTD
 (With Prayer for Interim Relief)

SLP(C)No.17930/2007 INSPECTOR & ANR. MR. P.V. DINESH
 III Vs. STANDARD WOOD INDUSTRIES MR. T.G. NARAYANAN NAIR
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17933/2007 INTELLIGENCE INSPECTOR & ANR. MR. P.V. DINESH
 III Vs. BABY MEMORIAL HOSPITAL
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17934/2007 COMMERCIAL TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. M/S. RAGHAVAN T.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.17936/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX INSPECTOR & ORS. Vs.M/S KERALA SPONGE IRON LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MS. MALINI PODUVAL
SLP(C)No.17937/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX OFFICER (WC & LT) & ORS. Vs.KMC CONSTRUCTIONS LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17938/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. INST.OF RADIOLOGY & IMAGNG. SCI.PVT.LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. T.G. NARAYANAN NAIR
SLP(C)No.17939/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. K. BHASKARAN (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17941/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. GREENWOOD VENEER PVT.LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17942/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX OFFICER & ANR. Vs. P. USHADEVI (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17943/2007 III 84, 0, 0 S.(407)	ASST.COMMR.& ANR. Vs. M/S HILL WOOD FURNITURE PVT. LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. A. RAGHUNATH
SLP(C)No.17944/2007 III 84, 0, 0 S.(407)	INTELLIGENCE OFFICER & ORS. Vs. P.D.VINCENT & ANR. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17957/2007 III 84, 0, 0 S.(407)	SALES TAX OFFICER (AUDIT) & ANR. Vs.M/S SHELL LAND FROZEN (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17959/2007 III 84, 0, 0 S.(407)	INTELLIGENCE OFFICER & ORS. Vs. M/S. K.R. BAKES (With Prayer for Interim Relief)	MR. P.V. DINESH

CONTD...15/-

:- 15 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.17960/2007 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR & ORS. Vs. MEDICAL TRUST HOSPITAL (With Prayer for Interim Relief)	MR. P.V. DINESH MR. A. RAGHUNATH
SLP(C)No.17961/2007 III 84, 0, 0 S.(407)	INTELLIGENCE OFFICER & ANR. Vs. TRICHUR HEART HOSPITAL LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17962/2007	ASSTT. COMMNR.OF COMMECIAL	MR. P.V. DINESH

III 84, 0, 0 S.(407)	TAXES & ORS. Vs.M/S GASHA STEELS (P) LTD. (With Prayer for Interim Relief)	MR. RAMESH BABU M.R.
SLP(C)No.17963/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. GREAT INDIA HEALTH CARE MGMT LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17964/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ORS. Vs. SREEKUMARI (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17965/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. M/S. JAYALAKSHMI (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17972/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ORS. Vs. GEORGE THOMAS (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17973/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR & ORS. Vs. BENNY K.PETER (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17974/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ORS. Vs. M/S WIMROCK GRANITE PVT LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17975/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S MANGATTIL TRADE LINK(P) LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17976/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S PERFECT ENGINEERING CORP. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17977/2007 III 84, 0, 0 S.(407)	SALES TAX OFFICER(AUDIT) AND ANR. Vs. M/S EDASSERY ENTERPRISES (P) LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17978/2007 III 84, 0, 0 S.(407)	SALES TAX OFFICER & ANR. Vs. M/S. MAK PLYWOODS (With Prayer for Interim Relief)	MR. P.V. DINESH M/S. T.T.K. DEEPAK & CO.
SLP(C)No.17979/2007 III 84, 0, 0 S.(407)	STATE OF KERALA AND ORS. Vs. WOODRICH VENTURES PVT. LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17980/2007 III 84, 0, 0 S.(407)	SALES TAX OFFICER & ORS. Vs. BABY MEMORIAL HOSPITAL (With Prayer for Interim Relief)	MR. P.V. DINESH

CONTD...16/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.17981/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPTECTOR & ORS. Vs. JOY ALUKAS TRADERS INDIA (P) LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17982/2007 III 84, 0, 0 S.(407)	ASSTT.COMMR.OF COMMERCIAL TAXES & ORS. Vs.INDIAN OIL CORPORATION LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. JANARANJAN DAS
SLP(C)No.17983/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ORS. Vs. SOUTHERN HOSPITALITIES PVT LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.17984/2007 III 84, 0, 0 S.(407)	STATE OF KERALA AND ORS Vs. PHILIP MATHEW (With Prayer for Interim Relief)	MR. P.V. DINESH MR. K. RAJEEV
SLP(C)No.18036/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. FAMOUS REALTORS (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18037/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. O.AHAMAD KUTTY & ANR. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18038/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. SMITHA GEORGE (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18039/2007 III 84, 0, 0 S.(407)	STATE OF KERALA AND ORS. Vs. T. MATHEW ABRAHAM (With Prayer for Interim Relief)	MR. P.V. DINESH MR. K. RAJEEV
SLP(C)No.18040/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. C.A. MOHAMMED (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18041/2007 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR & ANR. Vs. SAJ FLIGHT SERVICES (P) LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18042/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX OFFICER(WC<) & ORS. Vs.KMC CONSTRUCTION LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. C.K. SASI
SLP(C)No.18043/2007 III 84, 0, 0 S.(407)	JT.REGIONAL TRANSPORT OFFICER & ANR. Vs.VIJAYASREE SREEKUMAR (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18044/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. A.K.MOHAMMED BASHEER (With Prayer for Interim Relief)	MR. P.V. DINESH

SLP(C)No.18045/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. CARITAS SOCIETY & ORS.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18046/2007	STATE OF KERELA & ORS.	MR. P.V. DINESH
III	Vs. M/S.INDUSTRIAL ENTERPRISES	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
CONTD...17/-		
-: 17 :-		
LIST OF CONSTITUTION BENCH MATTERS CONTD...		
WITH		
SLP(C)No.18047/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. KALYAN SILKS TRICHUR PVT.LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18048/2007	ASSISTANT COMMISSIONER & ANR.	MR. P.V. DINESH
III	Vs. M/S J & J TIMBERS	
84, 0, 0 S.(407)	(With Appln.(s) for c/delay in refiling SLPand Prayer for Interim Relief)	
SLP(C)No.18049/2007	ASSISTANT COMMNR. & ANR.	MR. P.V. DINESH
III	Vs. PARISONS AGROTECH (P) LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18050/2007	SALES TAX INSPECTOR & ORS.	MR. P.V. DINESH
III	Vs. M/S PLUMBERS CHOICE PLASTICS	
84, 0, 0 S.(407)	(P) LTD. (With Appln.(s) for c/delay in refiling SLPand Prayer for Interim Relief)	
SLP(C)No.18051/2007	INTELLIGENCE OFFICER (IB) & ORS.	MR. P.V. DINESH MS. MALINI PODUVAL
III	Vs.M/S SOUTHERN ISPAT LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18053/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. ORIENTAL STRUCTURAL ENGINEERS	
84, 0, 0 S.(407)	P. LTD. (With Prayer for Interim Relief)	
SLP(C)No.18054/2007	COMMERCIAL TAX OFFICER & ANR.	MR. P.V. DINESH
III	Vs. KMC CONSTRUCTION LTD.	
84, 0, 0 S.(407)	(With Appln.(s) for c/delay in refiling SLPand Prayer for Interim Relief)	
SLP(C)No.18055/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH MR. A. RAGHUNATH
III	Vs. M/S. ARYA VAIDYA SALA	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18056/2007	SALES TAX OFFICER & ANR.	MR. P.V. DINESH
III	Vs. ROAD BUILDER (M) SDN BHD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.18057/2007	SALES TAX INSPECTOR & ORS.	MR. P.V. DINESH M/S. T.T.K. DEEPAK & CO.
III	Vs. ELGEES	
84, 0, 0 S.(407)	(With Prayer for Interim	

Relief)

SLP(C)No.18058/2007 SALES TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. KAVERY PET & POLY FORMS (P) MR. C.N. SREE KUMAR
 84, 0, 0 S.(407) LTD
 (With Prayer for Interim
 Relief)

SLP(C)No.18059/2007 SALES TAX INSPECTOR & ORS. MR. P.V. DINESH
 III Vs. JUBILEE MISSION MED.COLLEGES MR. VIJAY KUMAR
 84, 0, 0 S.(407) & RESH.INST
 (With Prayer for Interim
 Relief)

SLP(C)No.18061/2007 SALES TAX INSPECTOR & ORS. MR. P.V. DINESH
 III Vs. M/S. EXCEL GLASSES LTD.
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18062/2007 ASSTT. COMNR. OF COMMERCIAL MR. P.V. DINESH
 III TAXES & ORS. MR. C.N. SREE KUMAR
 84, 0, 0 S.(407) Vs.KOCHI REFINERIES LTD.
 (With Prayer for Interim
 Relief)

CONTD...18/-

-: 18 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.18063/2007 ASSTT. COMMNR. (ASSESSMENT) & MR. P.V. DINESH
 III ANR. MR. E.M.S. ANAM
 84, 0, 0 S.(407) Vs.M/S PALAKKAD STEELS P. LTD.
 (With Prayer for Interim
 Relief)

SLP(C)No.18064/2007 STATE OF KERALA AND ORS. MR. P.V. DINESH
 III Vs. MALAYALA MANORAMA CO. LTD. MS. MEERA MATHUR
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18065/2007 SALES TAX INSP. & ORS. MR. P.V. DINESH
 III Vs. M/S DARSHAN GRANITES (P) LTD. MR. JOGY SCARIA
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18066/2007 SALES TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. BABY MEMORIAL HOSPITAL MR. C.N. SREE KUMAR
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18067/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. HOTEL MERCY MR.HIMINDER LAL
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18068/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. ELIZABET NINAN MR.SENTHIL JAGADEESAN
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief)

SLP(C)No.18069/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. KERALA COOP MILK MKTG. FED.
 84, 0, 0 S.(407) LTD. & ANR.
 (With Prayer for Interim
 Relief)

SLP(C)No.18075/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. M/S VIJAYAKA SCANS
 84, 0, 0 S.(407) (With Prayer for Interim

SLP(C)No.18073/2007 III 84, 0, 0 S.(407)	Relief) COMMERCIAL TAX OFFICER & ANR. Vs. K.K.PRAVEEN (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18074/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. AHAMMEDUL KABEER (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18076/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S. INFRA HOTELS & RESORTS LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18077/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. K.A.SEBASTIAN (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18078/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. FAMOUS REALTORS (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18079/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S SUNRISE PLYWOOD INDUSTRIES (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18080/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. GALFAR INDIA PVT. LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. E.M.S. ANAM

CONTD...19/-

-: 19 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.18082/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S. SYNTHITE INDUSTRIAL CHEMICAL LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18087/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. MOTHER HOSPITAL PVT. LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. A. RAGHUNATH
SLP(C)No.18088/2007 III 84, 0, 0 S.(407)	COMMNR. OF COMMERCIAL TAXES & ORS. Vs.BHARAT SANCHAR NIGAM LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. JAGJIT SINGH CHHABRA
SLP(C)No.18086/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX OFFICER & ORS. Vs. G.SURESH (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18085/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. INDIA TRIMINGS PVT.LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH

SLP(C)No.18084/2007 III 84, 0, 0 S.(407)	INTELLIGENCE OFFICER & ORS. Vs. M/S NITCH MARKETING (With Prayer for Interim Relief)	MR. P.V. DINESH MR. K. RAJEEV
SLP(C)No.18083/2007 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR & ANR. Vs. M/S.MEDIVISION SCAN & DIA.RES. CEN(P)LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. VIJAY KUMAR
SLP(C)No.18081/2007 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR Vs. PS MUHAMMED SHAMSUDEEN (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18090/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S ANANTHAPURI HOSP. & RES. INSTITUTE (With Prayer for Interim Relief)	MR. P.V. DINESH MR. JOGY SCARIA
SLP(C)No.18089/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR & ANR. Vs. THOMAS V. ATHIRAMPUZHA (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18092/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. ROOPABHANGY DESIGNERS & CONTRS. PVT. LTD (With Prayer for Interim Relief)	MR. P.V. DINESH
SLP(C)No.18091/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ANR. Vs. SIEMENS LTD. (With Prayer for Interim Relief)	MR. P.V. DINESH MR. BIJOY KUMAR JAIN
SLP(C)No.19049/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S PUNJ LLOYD LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19050/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX INSPECTOR & ANR. Vs.M/S VIRGO INDUSTRIES (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH

CONTD...20/-

:- 20 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19051/2007 III 84, 0, 0 S.(407)	ASST. COMMNR. OF COMMERCIAL TAXES & ORS. Vs.M/S. KOVALAM HOTELS LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19052/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. T.MATHEW ABRAHAM & ANR. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH

SLP(C)No.19053/2007 III 84, 0, 0 S.(407)	STATE OF KERELA & ANR. Vs. M/S. BERGER PAINTS INDIA LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH MR. V.K. SIDHARTHAN
SLP(C)No.19055/2007 III 84, 0, 0 S.(407)	COMMNR. & ANR. Vs. MEDIVISION,SCAN&DIAGMPSTOC RES.CENT.P.L. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19057/2007 III 84, 0, 0 S.(407)	COMMERCIAL TAX OFFICER & ORS. Vs. KMC CONSTRUCTION LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH MR. C.K. SASI
SLP(C)No.19059/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. STEEL & INDUSTRIAL FORGINGS LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19060/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. H.P.SHIVANANDA (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19062/2007 III 84, 0, 0 S.(407)	JOINT REGIONAL TRANSPORT OFFICER & ANR. Vs.T.R. AJITH KUMAR (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19064/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR Vs. HILL WOOD I & E PVT. LTD. & ANR. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19066/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ANR. Vs. SANOOJ SALAM (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19068/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR & ANR. Vs. GOVINDASWAMY (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19070/2007 III 84, 0, 0 S.(407)	ASSTT. COMMNR. (ASSMT) III & ANR. Vs.M/S SUD-CHEMMIE INDIA P. LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH

CONTD...21/-

:- 21 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19071/2007 III 84, 0, 0 S.(407)	ADDITIONAL SALES TAX OFFICER & ORS. Vs.P.K.THOMAS (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19072/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S. LOTUS WIRES AND CABLES (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19073/2007 III 84, 0, 0 S.(407)	REGIONAL TRANSPORT OFFICER & ORS. Vs. M/S MUTHOOT HOTELS & TOURISM VEN.P.LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19074/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S THAYYIL PHOTOGRAPHICS (P) LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19076/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. PRECOT MILLS LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19077/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S ALLIANCE DIAGNOSTICS (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19113/2007 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR & ORS. Vs. DUPLEX PACK (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19114/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. GTN TEXTILES LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19094/2007 III 84, 0, 0 S.(407)	ASST.COMMR.OF COMMERCIAL TAXES & ORS. Vs.PRECOT MILLS LTD. (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH
SLP(C)No.19095/2007 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. FRICK INDIA LIMITED (With Appln.(s) for c/delay in filing/refiling slp and Office Report)	MR. P.V. DINESH MR.RUPESH KUMAR
SLP(C)No.19096/2007 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR Vs. P. SULAIMAN (With Appln.(s) for c/delay in filing/refiling slp and	MR. P.V. DINESH

Office Report)
SLP(C)No.19099/2007 STATE OF KERALA & ORS.
III Vs. KMC CONSTRUCTIONS LTD.
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH
MR. C.K. SASI

CONTD...22/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19100/2007 COMMERCIAL TAX OFFICER & ORS.
III Vs. MONARCK ENGINEERS
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19101/2007 STATE OF KERALA & ANR.
III Vs. TRAVANCORE HEALTH CARE PVT.
84, 0, 0 S.(407) LTD.
(With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19102/2007 STATE OF KERALA & ANR.
III Vs. K.N.NAZAR
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19103/2007 STATE OF KERALA & ANR.
III Vs. PARCO DOAGNOSTIC & RES.
84, 0, 0 S.(407) CENTRE P. LTD.
(With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH
MR. A. RAGHUNATH

SLP(C)No.19104/2007 STATE OF KERALA & ANR.
III Vs. SIVAKUMAR T.V. & ANR.
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19105/2007 STATE OF KERALA & ANR.
III Vs. FAMOUS REALTORS
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19106/2007 ASSTT. COMMNR. AND ORS.
III Vs. TEBMA SHIPYARDS LTD.
KUMAR

MR. P.V. DINESH
MS. SRIKALA GURUKRISHNA

84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

SLP(C)No.19107/2007 STATE OF KERALA & ORS.
III Vs. M/S MAMPILLY WOOD INDUSTRIES
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and
Office Report)

MR. P.V. DINESH

SLP(C)No.19108/2007 STATE OF KERALA & ORS.
III Vs. M/S. A.R. MRI SCANS
84, 0, 0 S.(407) (With Appln.(s) for c/delay
in filing/refiling slp and

MR. P.V. DINESH

Office Report)

SLP(C)No.19110/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. PRECOT MILLS LTD.
 84, 0, 0 S.(407) (With Appln.(s) for c/delay
 in filing/refiling slp and
 Office Report)

SLP(C)No.19111/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
 III Vs. COMMAND AREA DEVELOPMENT
 84, 0, 0 S.(407) AUTHORITY &ANR.
 (With Appln.(s) for c/delay
 in filing/refiling slp and
 Office Report)

SLP(C)No.16351/2007 STATE OF RAJASTHAN & ANR. MR. MILIND KUMAR
 III Vs. M/S DINESH POUCHES LTD. M/S GAGRAT & CO.
 84, 0, 0 S.(407) (With Prayer for Interim
 Relief and Office Report)

SLP(C)No.19505/2007 COMMERCIAL TAX OFFICER & ORS. MR. P.V. DINESH
 III Vs. K. KRISHNA KUMAR
 84, 0, 0 S.(407) (With Office Report)

CONTD...23/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19506/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
 III Vs. S. SULEKHA
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19507/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
 III Vs. AMBADY SCANS PVT. LTD. MR. A. RAGHUNATH
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19508/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
 III Vs. KUTTY FLUSH DOORS & FURNITURE
 84, 0, 0 S.(407) CO.PVT LTD
 (With Office Report)

SLP(C)No.19510/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. M/S GULF OIL CORP.LTD.
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19511/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. GEORGE CHANDY MR. ROMY CHACKO
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19512/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. K.MOHANAN PILLAI
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19513/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
 III Vs. KAVERY PET & POLY FORMS (P) LTD.
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19514/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. KMC CONSTRUCTIONS LTD.
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19515/2007 STATE OF KERALA & ORS. MR. P.V. DINESH
 III Vs. M/S PENZOIL QUAKER STATE
 84, 0, 0 S.(407) INDIA LTD.
 (With Office Report)

SLP(C)No.19516/2007 SALES TAX INSPECTOR & ANR. MR. P.V. DINESH
 III Vs. KRISHNA GOPAL AGGARWAL
 84, 0, 0 S.(407) (With Office Report)

SLP(C)No.19518/2007 INSPECTING ASSTT.COMNR.SALES MR. P.V. DINESH
 III TAX & ORS.

84, 0, 0 S.(407)	Vs.PETRO GULF TRADERS (With Office Report)	
SLP(C)No.19543-19547/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. SPECIALITY HOSPITAL & ORS.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.19521/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. ANJALI HOTELS PVT. LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.19522/2007	ADDL.REGISTERING AUTHORITY &	MR. P.V. DINESH
III	ANR.	MRS. KANCHAN KAUR DHODI
84, 0, 0 S.(407)	Vs.MARIYA MOHAMMEDKUTTY (With Office Report)	
SLP(C)No.19523-19528/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. KOVALAM HOTELS LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.19529/2007	JOINT REGIONAL TRANSPORT	MR. P.V. DINESH
III	OFFICER & ORS. Vs. HAFIZ	
84, 0, 0 S.(407)	ANCHAMPARATHIKAL ABOOBACKER (With Office Report)	
SLP(C)No.19530/2007	STATE OF KERELA & ORS.	MR. P.V. DINESH
III	Vs. K.M.MOHD. NAZEER	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.19531/2007	SALES TAX INSPECTOR & ORS.	MR. P.V. DINESH
III	Vs. M/S ZAHI RUBBERS INDIA LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.20527/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. MARTIN A.J.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.20529/2007	STATE OF KERALA AND ANR	MR. P.V. DINESH
III	Vs. EDAPPAL HOSPITAL PVT. LTD.	
84, 0, 0 S.(407)	(With Office Report)	

CONTD...24/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.20559/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. M-FAR HOTELS LTD.	MR. E.M.S. ANAM
84, 0, 0 S.(407)		
SLP(C)No.21841/2007	COMMERCIAL TAX OFFICER & ANR.	MR. P.V. DINESH
III	Vs. M/S WATTS ELECTRONICS (P) LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21843/2007	COMMIRCIAL TAX OFFICER & ORS.	MR. P.V. DINESH
III	Vs. SREE BALAJI REFINERY	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21844/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. M/S. MODERN CEMENTO BRICKS	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21845/2007	REGIONAL TRANSPORT OFFICER &	MR. P.V. DINESH
III	ORS.	
84, 0, 0 S.(407)	Vs.N.JEHANGIR (With Prayer for Interim Relief)	
SLP(C)No.21846/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. G. RADHAKRISHNA PILLAI	

84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21847/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. ERDAS INDIA PVT.LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21848/2007	COMMERCIAL TAX OFFICER	MR. P.V. DINESH
III	(WC<) & ORS.	
84, 0, 0 S.(407)	Vs.K.M.C. CONSTRUCTIOINS LTD.	
	(With Prayer for Interim Relief)	
SLP(C)No.21849/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. PHILIP MATHEW	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21851/2007	STATE OF KERALA & ANR.	MR. P.V. DINESH
III	Vs. P.USHADEVI	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21864/2007	STATE OF KERELA & ANR.	MR. P.V. DINESH
III	Vs. M/S GLAXO SMITHKLINE PHARMA.	
84, 0, 0 S.(407)	LTD & ANR.	
	(With Prayer for Interim Relief)	
SLP(C)No.21866/2007	SALES TAX INSPECTOR & ANR.	MR. P.V. DINESH
III	Vs. M/S RAINBOW ROOFING (INDIA)	
84, 0, 0 S.(407)	P. LTD.	
	(With Prayer for Interim Relief)	
SLP(C)No.21867/2007	STATE OF KERELA & ANR.	MR. P.V. DINESH
III	Vs. MAR GREGORIOS MEMORIAL	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21871-21904/2007	STATE OF KERALA TR.SEC.MIN.OF	MR. P.V. DINESH
III	FIN.& ORS.	MR. A. RAGHUNATH
84, 0, 0 S.(407)	Vs.RELIANCE INFOCOMM LTD.& ORS.	
	(With Prayer for Interim Relief)	M/S. T.T.K. DEEPAK & CO.
SLP(C)No.21905/2007	INTELLIGENCE INSPECTOR & ORS.	MR. P.V. DINESH
III	Vs. M/S LAKSHMI GRANITE & MARBLES	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	

CONTD...25/-

:- 25 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.21907/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. D.SUMADEVI	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21908/2007	STATE OF KERALA & ORS.	MR. P.V. DINESH
III	Vs. M/S TORRY HARRIS SEA FOODS	
84, 0, 0 S.(407)	LTD.	
	(With Prayer for Interim Relief)	
SLP(C)No.21909/2007	STATE OF KERELA & ANR.	MR. P.V. DINESH
III	Vs. M/S.SUPREME READYMIX	

84, 0, 0 S.(407) COSNCRETE PVT.LTD.
(With Prayer for Interim Relief)

SLP(C)No.21910/2007 INTELLIGENCE OFFICER & ORS. MR. P.V. DINESH
III Vs. U.P. SAJEEV

84, 0, 0 S.(407) (With Prayer for Interim Relief)

SLP(C)No.15082-15085/2007 STATE OF T.NADU & ORS. MR. R. NEDUMARAN
III Vs. ITC LIMITED & ANR. MR. RAJAN NARAIN

84, 0, 0 S.(407) (With Appln.(s) for MRS. PRABHA SWAMI
impleadment and intervention MR. DEBA PRASAD MUKHERJEE
and impleadment as MR. R.V. KAMESHWARAN
petitioner and Prayer for
Interim Relief and Office
Report)

SLP(C)No.22958/2007 STATE OF KERALA & ANR. MR. P.V. DINESH
III Vs. M/S. SOUTHERN ROCK &
84, 0, 0 S.(407) AGGREGATE MINI.CO.
(With Office Report)

SLP(C)No.22947/2007 STATE OF KERELA & ORS. MR. P.V. DINESH
III Vs. S. SHANMUGHAM
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.742/2008 STATE OF BIHAR & ORS. MR. GOPAL SINGH
III Vs. M/S. LUMBINI BEVERAGES PVT. MR. DEVASHISH BHARUKA
84, 0, 0 S.(407) LTD.
NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.746/2008 STATE OF BIHAR & ORS. MR. GOPAL SINGH
III Vs. MC DOWELL & CO.LTD. MR. M.P. VINOD
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.747/2008 STATE OF BIHAR & ORS. MR. GOPAL SINGH
III Vs. M/S. LUMBINI BEGERAGES PVT. MR. DEVASHISH BHARUKA
84, 0, 0 S.(407) LTD.
(With Office Report)
NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.24934-25066/2007 STATE OF ASSAM & ORS. M/S CORPORATE LAW GROUP
III Vs. CHHOTABHAI J.P.TOBACCO PROD. MR. JAGJIT SINGH CHHABRA
84, 0, 0 S.(407) CO.LD.& ORS.
(With Appln.(s) for M/S ARPUTHAM,ARUNA & CO.
permission to file MR. RAJAN NARAIN
additional documentsand MR. RAUF RAHIM
Prayer for Interim Relief) MR. M.P. VINOD
MR. PARIJAT SINHA
MR. JAI PRAKASH PANDEY
MR. DEVASHISH BHARUKA
MR. MANISH K.BISHNOI
MR. GHANSHYAM JOSHI
MR.M.P.DEVANATH
MRS MANIK KARANJAWALA
MR. SOMIRAN SHARMA
MR. CHIRARANJAN ADDEY
MR. RAJIV TYAGI
CONTD...26/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.3230/2008 INTELLIGENCE INSPECTOR & ANR. MR. P.V. DINESH

III 84, 0, 0 S.(407)	Vs. M/S. HILLS WOOD FURNITURE PVT. LTD. (With Office Report)	
SLP(C)No.3231/2008 III 84, 0, 0 S.(407)	INTELLIGENCE INSPECTOR Vs. PODUVAL INDUSTRIES	MR. P.V. DINESH
SLP(C)No.3233/2008 III 84, 0, 0 S.(407)	SALES TAX INSPECTOR & ANR. Vs. A. RAJAN (With Office Report)	MR. P.V. DINESH
SLP(C)No.3234/2008 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. R. VENKATADRI (With Office Report)	MR. P.V. DINESH
SLP(C)No.3236/2008 III 84, 0, 0 S.(407)	INSPECTING ASST.COMMNR & ORS. Vs. T.RAJAN (With Office Report)	MR. P.V. DINESH
SLP(C)No.3237/2008 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. BHARAT SHELL LTD GOWDA ASSOCIATES (With Office Report)	MR. P.V. DINESH
SLP(C)No.3238-3262/2008 III 84, 0, 0 S.(407)	INTELLIGENCE OFFICER & ANR. ETC. Vs.B. VASANTHAMONI & ORS. ETC. (With Office Report)	MR. P.V. DINESH MR. M.P. VINOD MR. V.K. MONGA MR. K. RAJEEV MR. JOGY SCARIA MR. K.V.MOHAN MS. LIZ MATHEW
C.A.No.4008/2002 IIIA 84, 0, 0 S.(407)	BESTOCHEM FORMULATIONS (I) LTD. Vs.THE FINANCIAL COMM. & ORS. (With Office Report)	MS. KAMINI JAISWAL MR VINAY KUMAR GARG
SLP(C)No.5407/2008 III 84, 0, 0 S.(407)	NOT TO BE LISTED BEFORE: 100, 0 STATE OF BIHAR & ORS. Vs. M/S INDIAN OIL CORP.LTD. & ANR. (With Office Report)	MR. GOPAL SINGH
SLP(C)No.5408/2008 III 84, 0, 0 S.(407)	NOT TO BE LISTED BEFORE: 101, 0 STATE OF BIHAR & ORS. Vs. HARINAGAR SUGAR MILLS LTD. (With Office Report)	MR. GOPAL SINGH MR. DEVASHISH BHARUKA
SLP(C)No.14070/2007 III 84, 0, 0 S.(407)	NOT TO BE LISTED BEFORE: 101, 0 STATE OF U.P. & ORS. Vs. M/S. INDIAN OIL CORPORATION LTD. (With Prayer for Interim Relief)	MR. GUNNAM VENKATESWARA RAO M/S ARPUTHAM,ARUNA & CO.
SLP(C)No.6148-6152/2008 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. K.JACOB (With Office Report)	MR. P.V. DINESH MR. RAJAN NARAIN
SLP(C)No.13889/2008 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. K.M.JOSEPH (With Office Report)	MR. P.V. DINESH
SLP(C)No.14232-14252/2008 III 84, 0, 0 S.(407)	STATE OF KERALA & ORS. Vs. M/S SIEMENS LTD. & ORS. (With Office Report)	MR. P.V. DINESH MR. BIJOY KUMAR JAIN MR.HIMINDER LAL MR. E.M.S. ANAM MR. BIJOY KUMAR JAIN MS. LIZ MATHEW MR. M.K. MICHAEL

SLP(C)No.13327/2008 STATE OF KERALA & ORS.
XIA Vs. VARGHESE C.V.
84, 0, 0 S.(607) (With Office Report)

MR. P.V. DINESH

CONTD...27/-

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LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.15628/2008 STATE OF U.P.& ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. HONDA SIEL CARS INDIA LIMITED MR. B.K.SATIJA
84, 0, 0 S.(407) & ANR.
(With Office Report)

SLP(C)No.15629/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.SUPER TRADING CO.
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.15630/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.GSC TOUGHENED GLASS (P)
84, 0, 0 S.(407) LTD. COMPANY
(With Office Report)

SLP(C)No.15631/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.SHALIMAR LEATHER
84, 0, 0 S.(407) INDUSTRIES & ANR.
(With Office Report)

SLP(C)No.15632/2008 STATE OF U.P. & ANR. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S. XPRO INDIA LTD.
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.15633/2008 STATE OF U.P. & ANR. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.UNSOL INDIA PVT.LTD.
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.15655/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.BRIJVASI ART PRESS PVT.
84, 0, 0 S.(407) LTD.
(With Office Report)

SLP(C)No.15653/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.L.G. ELECTRONICS MR. T. MAHIPAL
84, 0, 0 S.(407) (INDIA)LTD.
(With Office Report)

SLP(C)No.15656/2008 STATE OF U.P. & ANR. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.FAMEX (INDIA) PVT.LTD.
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.15657/2008 STATE OF U.P. & ANR. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.CRAFTECH RAPID
84, 0, 0 S.(407) TECHNOLOGIES (P) LTD.
(With Office Report)

SLP(C)No.15659/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.NUTECH PACKAGINGS MR.M.P.DEVANATH
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.15660/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S.NATIONAL COUN.OF EDU.RES. MR. PREM SUNDER JHA
84, 0, 0 S.(407) & TRAN.CENT
(With Office Report)

SLP(C)No.15652/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. MOSER BAER INDIA LTD.
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.13806/2007 INDIAN OIL CORPN. LTD. M/S ARPUTHAM,ARUNA & CO.
III Vs. STATE OF BIHAR & ORS. MR. GOPAL SINGH
84, 0, 0 S.(407) (With Prayer for Interim
Relief and Office Report)

NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.17367/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.KAILASH COAL & COKE CO.	
84, 0, 0 S.(407)	LTD. & ORS.	
	(With Office Report)	
SLP(C)No.17368/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.B.P.T. VYAPAR SAMITI (REG.)	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17369/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.AGRAWAL TRADERS & ORS.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17370/2008	STATE OF U.P.& ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S BARCO ELECTRONIC	
84, 0, 0 S.(407)	SYDTEMS(P) LTD.	
	(With Office Report)	

CONTD...28/-

:- 28 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.17372/2008	STATE OF U.P.& ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.KUWER INDUSTRIES LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17373/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. ASSOCIATED CEMENT COMPANIES	M/S GAGRAT & CO.
84, 0, 0 S.(407)	LTD.	
	(With Office Report)	
SLP(C)No.17374/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.HIND LAMPS LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17375/2008	STATE OF U.P.& ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S SAMTEL COLOUR LIMITED	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17376/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S. ALANKAR CIRAMIX & ORS.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17377/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.L.G. ELECTRONICS	MR. T. MAHIPAL
84, 0, 0 S.(407)	(INDIA)LTD.	
	(With Office Report)	
SLP(C)No.17267/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.JAYPEE CEMENT LTD.	MS. SHARMILA UPADHYAY
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17269/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.BISHESHWAR COAL TRADERS &	
84, 0, 0 S.(407)	ORS.	
	(With Office Report)	
SLP(C)No.17271/2008	STATE OF U.P.& ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. BIRLA CORPORATION LTD.& ANR.	MR. PRAVEEN KUMAR
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17272/2008	STATE OF U.P.& ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S RIZWAN SONS	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17274/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.SUPER HOUSE LEATHER LTD.	
84, 0, 0 S.(407)	(With Office Report)	
SLP(C)No.17276/2008	STATE OF U.P. & ORS.	MR. GUNNAM VENKATESWARA RAO
III	Vs. M/S.RAMCO COKE INDUSTRIES &	MR. S.R. SETIA

84, 0, 0 S.(407) ORS.
(With Office Report)
SLP(C)No.17279/2008 STATE OF U.P.& ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S LEATHER WORLDWIDE
84, 0, 0 S.(407) (With Office Report)
SLP(C)No.17277/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S. PAHARPUR COOLING TOWER
84, 0, 0 S.(407) LTD.
(With Office Report)
SLP(C)No.17280/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. M/S. PAWAS COAL PLASTER & ANR.
84, 0, 0 S.(407) (With Office Report)
SLP(C)No.17282/2008 STATE OF U.P. & ORS. MR. GUNNAM VENKATESWARA RAO
III Vs. SUMAN PRAKASHAN PVT.LTD.
84, 0, 0 S.(407) (With Office Report)
SLP(C)No.19049/2008 STATE OF KERALA & ORS. MR. P.V. DINESH
III Vs. NIRMALA HOSPITAL TR.
84, 0, 0 S.(407) ADMINISTRATOR
(With Office Report)
C.A.No.4715/2008 STATE OF HARYANA & ORS. MR.T.V.GEORGE
IIIA Vs. JINDAL STRIPS LIMITED & ANR. MR. EJAZ MAQBOOL
84, 0, 0 S.(428) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 0, 0

CONTD...29/-

:- 29 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.18684-18714/2008 INTELLIGENCE OFFICER MR. P.V. DINESH
III Vs. MANOJ R.RAPPAI MR. C.N. SREE KUMAR
84, 0, 0 S.(407) (With Office Report) MR. A. RAGHUNATH
MR.HIMINDER LAL
MR. P.K. MANOHAR
MR. M.T. GEORGE
MR. P.V. DINESH
SLP(C)No.18040/2008 STATE OF KERALA & ORS.
III Vs. NIRMALA HOSPITAL,REP.BY ADMN.
84, 0, 0 S.(407) SIS.LEELA
(With Office Report)
SLP(C)No.20089/2008 STATE OF KERALA & ORS. MR. P.V. DINESH
III Vs. C.S. PRAKASH
84, 0, 0 S.(407) (With Office Report)
SLP(C)No.18532/2008 ADDL.COMMISSIONER MR. JATINDER KUMAR BHATIA
III Vs. M/S.PRERNA SYNTEX MR. H.K. PURI
84, 0, 0 S.(407) (With Office Report)
C.A.No.5041-5042/2008 STATE OF BIHAR & ORS. MR. GOPAL SINGH
IIIA Vs. UNITED SPIRITS LTD.
84, 0, 0 S.(407) (With Office Report)
C.A.No.3471/2002 SWASTIK PIPES LTD. MR. BALAJI SRINIVASAN
IIIA Vs. STATE OF HARYANA & ORS. MR.T.V.GEORGE
84, 0, 0 S.(407) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
SLP(C)No.10129/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. DEVYANI BEVERAGES LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10133/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA

III Vs. KUSHANG APPARELS (P) LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10134/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. KRISHNA COAL TRADERS & ORS.
84, 0, 0 S.(2000) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10154/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. CRAFTECH NUMERICS PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10161/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. ELEGANT LEATHERS (P) LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10207/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. MIRZA TANNERS LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10232/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. R.M.ENTERTAINMENT
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10366/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. RATAN LAL MITTAL & ANR.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...30/-

:- 30 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
SLP(C)No.10382/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. AJAY & COMPANY FUEL PRODUCTS
84, 0, 0 S.(407) & ANR.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10384/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. ABBAS & CO.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10385/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SUNEHARI EXPORTS LTD.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10402/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. RADHEY SHYAM VIJAY KUMAR
84, 0, 0 S.(407) (With Prayer for Interim Relief)

Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10403/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. BAHUBALI TECHNO ENGINEERS PVT.
84, 0, 0 S.(407) LTD.
(With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10407/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. CAPITAL FUEL CO. PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10449/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SAMAJ BIRI COMPANY
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10493/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. RAM KISHAN DAYA RAM & CO.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10495/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. INTERNATIONAL ELECTRON
84, 0, 0 S.(407) DEVICES LTD.
(With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10497/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. JHULA FODDER MILLS
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10505/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. S.K. FUEL PVT. LTD. & ORS.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10539/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. JHULA REFINERIES PVT.
84, 0, 0 S.(407) LTD.
(With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0

CONTD...31/-

:- 31 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
SLP(C)No.10557/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. MAA VINDHYAVASINI SPL. FUEL
84, 0, 0 S.(407) PVT.LTD.&ORS
(With Prayer for Interim
Relief)

NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10566/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. ANAND COAL AGENCY & ORS.

84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10567/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. MUNNA INDUSTRIES & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10569/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. JAJMAU TANNERS ASSON. & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10704/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. OM ENTERPRISES & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10706/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. G.M. MUSTABA & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10708/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. UTILITY BRIQUETTES PVT.
84, 0, 0 S.(407) LTD. & ORS.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10736/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. MAA MANSA INDUSTRIES & ORS. MR. PRASHANT KUMAR
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10906/2004 STATE OF U.P. AND ORS. MR. KAMLENDRA MISHRA
III Vs. MAA SHARDA ENTERPRISES PVT.
84, 0, 0 S.(407) LTD. & ORS.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10907/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. MANSHA RAM & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10908/2004 STATE OF U.P. & ANR MR. KAMLENDRA MISHRA
III Vs. SAMAD HUSSAIN & ORS MR. T. MAHIPAL
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0
SLP(C)No.10909/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. ASHOKA TRADERS & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...32/-

--: 32 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.10923/2004 STATE OF U.P. & ANR MR. KAMLENDRA MISHRA
 III Vs. GAURI SHANKAR DUBEY & ORS MR.GAURAV AGRAWAL
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.10929/2004 STATE OF U.P. & ANR MR. KAMLENDRA MISHRA
 III Vs. SHUKLA & CO. & ORS.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.10977/2004 STATE OF U.P. & ANR MR. KAMLENDRA MISHRA
 III Vs. ASHOK KUMAR SHUKLA & ORS
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.10274/2004 Vs.
 84, 0, 0 S.(0)

SLP(C)No.11328/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 III Vs. M/S. DIBYA CIRAMIX & ORS.
 84, 0, 0 S.(407) (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.11329/2004 STATE OF U.P & ORS. MR. KAMLENDRA MISHRA
 III Vs. M/S. MAA ANJANI INDUSTRIES &
 84, 0, 0 S.(407) ORS.
 (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.11370/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 III Vs. M/S. TULSIYAN COAL SYNDICATE
 84, 0, 0 S.(407) & ORS
 (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.4953/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. MAHAVEER BRIQUETTES &
 84, 0, 0 S.(407) ORS.
 (With Prayer for Interim Relief)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5139/2004 STATE OF U.P. & ORS MR. KAMLENDRA MISHRA
 IIIA Vs. MONU ENTERPRISES & ORS
 84, 0, 0 S.(407) (With Office Report)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5142/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. RENKA (INDIA) PVT. LTD.
 84, 0, 0 S.(407)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5154/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. AKASH ENTERPRISES & ORS.
 84, 0, 0 S.(407)

NOT TO BE LISTED BEFORE: 95, 0

C.A.No.5155/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
 IIIA Vs. M/S. DINESH ENTERPRISES & ORS.
 84, 0, 0 S.(407)

NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9479/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S K-3 ELECTRONICS PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief and Office Report)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...33/-

:- 33 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH
SLP(C)No.9832/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. STARION INDIA PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief and Office Report)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9885/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. NEW SARKAR BIRI FACTORY
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9893/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. NOIDA OFFSET PRINTERS
84, 0, 0 S.(407) ASSOCIATION & ORS
(With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9899/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. BHAGWANDAS SHOBHA LAL JAIN & MR. AMLAN KUMAR GHOSH
84, 0, 0 S.(407) ANR.
(With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9901/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. NAAZ LEATHER FINISHERS
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9912/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. NAV ENGINEERS PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9950/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. SUDAMA ENTERPRISES & ORS.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9964/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. ENT. NIRMATA SAMITI, SARKONI
84, 0, 0 S.(407) BAZAR & ORS
(With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9989/2004 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
III Vs. A.B. MOVIES PVT. LTD.
84, 0, 0 S.(407) (With Prayer for Interim
Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.9991/2004	STATE OF U.P. & ORS.	MR. KAMLENDRA MISHRA
III	Vs. UNIQUE PRESS PVT. LTD.	
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	
NOT TO BE LISTED BEFORE: 95, 0		
W.P(C)No.66/2004	M/S. ENGLISH INDIAN CLAYS LTD.	MR. SIBO SANKAR MISHRA
X	Vs. STATE OF KERALA & ANR.	
84, 0, 0 S.(407)	(With Office Report)	
W.P(C)No.221/2004	M/S. JAY SHREE INDUSTRIES &	MR. BALAJI SRINIVASAN
X	ANR.	
84, 0, 0 S.(407)	Vs.STATE OF HARYANA & ORS.	
	(With Office Report)	
SLP(C)No.1101/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. TATA IRON & STEEL CO. LTD.	MR. M.K. DUA
84, 0, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	

CONTD...34/-

-: 34 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.1288/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. CENTRAL COALFIELDS LTD. & ORS.	MR. M.K. DUA
84, 0, 0 S.(407)	(With Prayer for Interim Relief)	MR. NIKHIL NAYYAR
		MR. SUNIL ROY
		MR. DEVASHISH BHARUKA
		MR. SANJAY JAIN
SLP(C)No.15807/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. KIC MATALIKS LTD.	MR. SANJAY JAIN
84, 0, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.21404/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. JAYASWALS NECO LTD.	MR. DEVASHISH BHARUKA
84, 0, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.21635/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. M/S KROSS MANUFACTURES (I) P.	MR. TAPESH KUMAR SINGH
84, 0, 0 S.(407)	LTD.	
	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.21855/2007	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. M/S RAMAKRISHNA FORGINGS LTD.	MR. SAMIR ALI KHAN
84, 0, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.15164/2008	STATE OF JHARKHAND & ORS.	MR. B.B. SINGH
III	Vs. M/S.TATA POWER COMPANY LTD.	MR. SHIV KUMAR SURI
84, 0, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.8053-8077/2008	STATE OF A.P & ORS.	MR.T.V.GEORGE
III	Vs. M/S.SREE RAYALASEEMA	MR. PREM PRAKASH
84, 0, 0 S.(407)	ALKALIES&A.CHE.&ORS	
	(With Prayer for Interim Relief)	MR. A.V. RANGAM
		MS. SHARMILA UPADHYAY
		MR. PUNIT DUTT TYAGI
		MR. Y. RAJA GOPALA RAO
		MR. ABHIJAT P. MEDH
SLP(C)No.12959/2007	DISHNET WIRELESS LIMITED	MRS MANIK KARANJAWALA
III	Vs. STATE OF BIHAR & ORS.	MR. GOPAL SINGH

84, 0, 0 S.(407) (With Prayer for Interim Relief and Office Report) M/S ARPUTHAM,ARUNA & CO.
MR. DEVASHISH BHARUKA
NOT TO BE LISTED BEFORE: 101, 0
SLP(C)No.14454-14778/2008

SLP(C)No.15643/2008 M/S GOODYEAR INDIA LIMITED MR. PRAVEEN KUMAR
III Vs. STATE OF ORISSA & ORS. MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) (With Prayer for Interim Relief and Office Report)

SLP(C)No.15647/2008 M/S AMBER MR. ASHOK KUMAR GUPTA
III Vs. STATE OF ORISSA & ORS. MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) (With Prayer for Interim Relief and Office Report)

SLP(C)No.10694/2007 STATE OF BIHAR MR. GOPAL SINGH
III Vs. M/S. FOOD CORORATION OF INDIA MR. Y. PRABHAKARA RAO
84, 0, 0 S.(407) (With Prayer for Interim Relief and Office Report)
NOT TO BE LISTED BEFORE: 101, 0

SLP(C)No.11274/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. AGNIRAJ BRIQUETTE
84, 0, 0 S.(407) COMPANY & ORS.
(With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.11320/2004 STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA
III Vs. M/S. SARTHAK ENTERPRISES & ORS.
84, 0, 0 S.(407) (With Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 95, 0

CONTD...35/-

:- 35 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.27442-27444/2008 M/S TATA STEEL LTD. MR. RAJAN NARAIN
III Vs. ASSISTANT COMM.R.OF SALES TAX
84, 0, 0 S.(407) & ORS.
(With Office Report)

SLP(C)No.18360-18364/2008 RELIANCE INDUSTRIES LTD. MS. RAKHI RAY
III Vs. ASSESSING AUTH.,DHENKANAL MR. SUNIL KUMAR JAIN
84, 0, 0 S.(407) CIRCLE, & ORS.
(With Office Report) MRS. KIRTI RENU MISHRA

SLP(C)No.23075/2008 M/S.RELIANCE INDUSTRIES LTD. MS. RAKHI RAY
III Vs. ASST.COMMR.OF SALES TAX, MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) CUTTACK & ORS.
(With Office Report)

SLP(C)No.6831/2008 BHUSHAN ENERGY LTD. MR. PRAVEEN KUMAR
III Vs. STATE OF ORISSA & ORS. MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) (With Prayer for Interim Relief) MR. PRAVEEN KUMAR
MR. PRAVEEN KUMAR
MR. PRAVEEN KUMAR

SLP(C)No.7914/2008 BHUSHAN STEEL & STRIPS LTD. MR. PRAVEEN KUMAR
III Vs. STATE OF ORISSA & ORS. MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) (With Office Report)

SLP(C)No.8199/2008 M/S. VEDANTA ALUMINIUM LTD. MR. SUNIL KUMAR JAIN
III Vs. STATE OF ORISSA & ORS. MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407) (With Prayer for Interim Relief and Office Report)

SLP(C)No.8204/2008 M/S. TATA SPONGE IRON LTD MR. SUNIL KUMAR JAIN

III 84, 0, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MRS. KIRTI RENU MISHRA
SLP(C)No.26377/2008 III 84, 0, 0 S.(407)	M/S SHREE KANAK LAKSHMI GRANITES Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.26593/2008 III 84, 0, 0 S.(407)	M.S.R.K.MARBLES Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.26813/2008 III A/N-0 84, 0, 0 S.(1900)	STATE OF HARYANA & ANR. Vs. INDIAN OIL CORP.LTD. (WITH APPLN.(S) FOR DIRECTIONS AND EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND WITH PRAYER FOR INTERIM RELIEF)	MS. NARESH BAKSHI MR. GAURAV KEJRIWAL
SLP(C)No.26543/2008 III 84, 0, 0 S.(407)	M/S ITC LIMITED Vs. STATE OF BIHAR & ORS. (With Prayer for Interim Relief and Office Report)	MR. RAJAN NARAIN
NOT TO BE LISTED BEFORE: 106, 0		
SLP(C)No.29763/2008 III 84, 0, 0 S.(407)	M/S ACC LTD. Vs. STATE OF ORISSA & ORS. (With Office Report)	M/S GAGRAT & CO.
SLP(C)No.29764/2008 III 84, 0, 0 S.(405)	M/S ACC LTD. Vs. STATE OF ORISSA & ORS. (With Office Report)	M/S GAGRAT & CO.
SLP(C)No.22931/2008 III 84, 98, 0 S.(407)	M/S NATIONAL PLYWOOD INDUSTRIES LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.23277/2008 III 84, 98, 0 S.(407)	M/S SWASTIK MARBLES Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA

CONTD...36/-

:- 36 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.23609/2008 III 84, 98, 0 S.(407)	M/S ALOK COAL AGENCIES LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.23623/2008 III 84, 98, 0 S.(407)	M/S K.D.& SONS P.LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.15179/2008 III 84, 98, 0 S.(407)	M/S STEEL AUTHORITY OF INDIA LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. SUNIL KUMAR JAIN
SLP(C)No.30276/2008	STATE OF HARYANA & ANR.	MS. NARESH BAKSHI

III	Vs. M/S PUNJ LLOYD LIMITED	
84,101, 0 S.(407)		MR. RADHA SHYAM JENA
SLP(C)No.15161/2008	M/S BIRLA TYRES	MS. BINA GUPTA
III	Vs. STATE OF ORISSA & ORS.	
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.29194/2008	JINDAL STAINLESS LTD.& ANR.	MR. EJAZ MAQBOOL
III	Vs. STATE OF ORISSA & ORS.	
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.29196/2008	JINDAL STAINLESS LTD.& ANOTHER.	MR. EJAZ MAQBOOL
III	Vs.STATE OF ORISSA & ORS.	
S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C).../2008	COMMERCIAL TAX OFFICER, HYDERABAD & ORS. Vs. M/S	MR.T.V.GEORGE
III	HYDERABAD & ORS. Vs. M/S	
84, 98, 0 S.(407)CC 15314	SOLVAY VISHNU BARIUM P.LTD. (With Office Report)	
NOT TO BE LISTED BEFORE: 70, 0		
SLP(C)No.12424-12425/2008	M/S.SIMPLEX INFRASTRUCTURES LTD.	MR. MOHAN PANDEY
III	Vs.STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief)	MR. SUNIL KUMAR JAIN
SLP(C)No.20165/2008	M/S CERAMIC SALES CORPORATION	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.20766/2008	M/S G.M.B.MARBLE P.LTD.	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.20795/2008	M/S. ACC LTD.	M/S GAGRAT & CO.
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief)	
SLP(C)No.21107/2008	M/S TIMETECH INDIA P.LTD.	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.10936/2008	VOLTAS LIMITED	M/S. K.J. JOHN & CO.
III	Vs. STATE OF ORISSA	
84, 98, 0 S.(405)	(With Prayer for Interim Relief)	
NOT TO BE LISTED BEFORE: 105, 0		
SLP(C)No.21819/2008	GUPTA CABLES PVT. LTD. & ANR.	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	

CONTD...37/-

-: 37 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.22081/2008	M/S R.K.ENTERPRISES	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim	

SLP(C)No.22083/2008 III 84, 98, 0 S.(407)	Relief and Office Report) M/S.GARG SON PROPERTIES PVT. LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.22084/2008 III 84, 98, 0 S.(407)	M/S KIRAN SALES CORP. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.22086/2008 III 84, 98, 0 S.(407)	M/S.KALINGA AUTOMOBILES PVT. LTD. Vs.THE STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.22100-22101/2008 III 84, 98, 0 S.(407)	M/S HENKEL MARKETING INDIA LTD.& ANR. Vs.STATE OF ORISSA & ORS. (With Office Report)	MR. V.N. RAGHUPATHY MRS. KIRTI RENU MISHRA
SLP(C)No.22707/2008 III 84, 98, 0 S.(407)	M/S CEREMIC WORLD Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.23270/2008 III 84, 98, 0 S.(407)	M/S TARATARINI RUBBER(I) P. LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MS. SUJATA KURDUKAR MRS. KIRTI RENU MISHRA
SLP(C)No.22735/2008 III 84, 98, 0 S.(407)	M/S.JAIN STEEL & POWER LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.3276/2009 XIA 84,101, 0 S.(407)	M/S SHREE HANUMAN MOSSAIC & MARBLE Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. P.K. MANOHAR DR. I.B GAUR MRS. KIRTI RENU MISHRA
SLP(C)No.4720/2009 III 94,106, 0 S.(407)	STATE OF KERALA & ORS. Vs. P.A.SHYLAJA & ORS. (With Prayer for Interim Relief and Office Report)	MR. P.V. DINESH
SLP(C)No.15934/2008 III 84, 98, 0 S.(407)	M/S. ORICLEAN PVT. LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16664/2008 III 84, 98, 0 S.(407)	M/S UMERI DISTILLARY (P) LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16667/2008 III 84, 98, 0 S.(407)	M/S BANARAS BEAUTY Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16689/2008 III 84, 98, 0 S.(407)	M/S MAA UTTARAYANI ROLLER FLOUR MIL.P.LD Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16733/2008	M/S JAGANNATH & JAGANNATH	MR. ASHOK KUMAR GUPTA

III Vs. STATE OF ORISSA & ORS.
84, 98, 0 S.(407) (With Prayer for Interim
Relief and Office Report)

MRS. KIRTI RENU MISHRA

CONTD...38/-

:- 38 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.16754/2008 III 84, 98, 0 S.(407)	M/S SHREE JAGANNATH SUPPLY CO. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16772/2008 III 84, 98, 0 S.(407)	M/S. NATIONAL ENTERPRISES Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16832/2008 III 84, 98, 0 S.(407)	OTIS ELEVATOR CO. (I) LTD. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16865/2008 III 84, 98, 0 S.(407)	M/S UTKAL PACKAGING INDUSTRIES Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16885/2008 III 84, 98, 0 S.(407)	M/S AURO INSPAT(I) P.LTD.& ANR. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.16926/2008 III 84, 98, 0 S.(407)	M/S. GREWAL ASSOCIATES PVT. LTD. Vs.THE STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA
SLP(C)No.16930/2008 III 84, 98, 0 S.(407)	M/S AMBER-NX Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.17192/2008 III 84, 98, 0 S.(407)	M/S INDOPOL(JAGANNATH) AGRO FOOD P.LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.17193/2008 III 84, 98, 0 S.(407)	M/S JAYSHREE PLY WOODS & ANR. Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.17203/2008 III 84, 98, 0 S.(407)	M/S SHREE KRISHNA PLYWOODS Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.17204/2008 III 84, 98, 0 S.(407)	M/S NILAY ENTERPRISES Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.17233/2008 III 84, 98, 0 S.(407)	M/S JAGANNATH & JAGANNATH Vs. STATE OF ORISSA & ORS. (With Prayer for Interim	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA

SLP(C)No.18405/2008	M/S STEEL AUTHORITY OF INDIA III 84, 98, 0 S.(407)	Relief and Office Report) LTD. Vs.STATE OF ORISSA & ANR. (With Office Report)	MR. SUNIL KUMAR JAIN
SLP(C).../2009	COMMERCIAL TAX OFFICER, III 84,101, 0 S.(407)CC 2867	SHANKAR MINERALS LTD. (With Office Report)	MR.T.V.GEORGE
SLP(C)No.19141/2008	M/S.SWAPNA MOTORS PVT.LTD. III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA

CONTD...39/-

-: 39 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19847/2008	M/S.RAWAT SONS ENGINEERS PVT. III 84, 98, 0 S.(407)	LTD. Vs.STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.19849/2008	M/S.P.K.MARBLES & TILES III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.19986/2008	M/S OCL INDIA LIMITED III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ANR. (With Prayer for Interim Relief and Office Report)	MR. GAURAV KEJRIWAL MRS. KIRTI RENU MISHRA
SLP(C)No.9548/2009	M/S WIRTGEN INDIA P.LTD. III 84,101, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. P.K. MANOHAR
SLP(C)No.10279/2009	STATE OF KERALA & ANR. III 84,101, 0 S.(407)	Vs. KERALA CHEMICALS & PROTEINS LTD. (With Office Report)	MR. P.V. DINESH
SLP(C)No.16183/2009	STATE OF HARYANA & ANR. III 84,101, 0 S.(407)	Vs. M/S.HINDUSTAN UNILEVER LTD. (With Office Report)	MS. NARESH BAKSHI
SLP(C)No.17892/2008	M/S PHILLIPS ELECTRONICS III 84, 98, 0 S.(407)	INDIA LTD.&ANR Vs.ASST.COMMR.OF SALES TAX & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.18344/2008	M/S KIRLOSKAR OIL ENGINES LTD. III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA MRS. KIRTI RENU MISHRA
SLP(C)No.18346/2008	M/S E.C.P. INUDSTRIES LTD. III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim Relief and Office Report)	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA
SLP(C)No.18354/2008	M/S NOBAL PLY HOUSE & ANR. III 84, 98, 0 S.(407)	Vs. STATE OF ORISSA & ORS. (With Prayer for Interim	MR. ASHOK KUMAR GUPTA MRS. KIRTI RENU MISHRA

SLP(C)No.18379/2008	M/S AURO AGENCIES & ANR.	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.15405/2008	M/S. KALAMANDIR	MR. ASHOK KUMAR GUPTA
III	Vs. THE STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.15540/2008	M/S HI-TECH ENGINEERS	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.18857/2008	M/S.SHREE MARBLES	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.18865/2008	M/S.GANNON DUNKERLY & CO.LTD.	MR. ASHOK KUMAR GUPTA
III	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.19867/2008	M/S PARADEEP PHOSPHATES LIMITED	MR. K.K. MANI
III	Vs.STATE OF ORISSA & ORS.	MR. SUNIL KUMAR JAIN
84, 98, 0 S.(407)	(With Office Report)	MRS. KIRTI RENU MISHRA

CONTD...40/-

-: 40 :-

LIST OF CONSTITUTION BENCH MATTERS CONTD...

WITH

SLP(C)No.19030/2008	M/S SUNIL HI-TECH ENGINEERS (P) LTD.	MR. ASHOK KUMAR GUPTA
III	Vs.STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 98, 0 S.(407)	(With Prayer for Interim Relief and Office Report)	

WITH

C.A.No.1956/2003	M/S. PARADEEP PHOSPHATES LTD.	MR. K.K. MANI
IIIA	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 0, 0 S.(2000)	(With Office Report)	

WITH

C.A.No.2633/2003	M/S. TATA SPONGE IRON LTD.	MR. RAJAN NARAIN
IIIA	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407)	(With Office Report)	M/S. J.S. WAD & CO.

C.A.No.2638/2003	M/S. MUKAND LTD.	MR. SUNIL KUMAR JAIN
IIIA	Vs. STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407)	(With Office Report)	MR. ASHOK KUMAR GUPTA

C.A.No.3720-3722/2003	NATIONAL ALUMINIUM CO. LTD. & ANR.	MR. ASHOK KUMAR GUPTA
IIIA	Vs.STATE OF ORISSA & ORS.	MRS. KIRTI RENU MISHRA
84, 0, 0 S.(407)	(With Office Report)	

SLP(C)No.30534-30540/2008	STATE OF ORISSA & ANR.	MRS. KIRTI RENU MISHRA
III	Vs. M/S.PARADEEP PHOSPHATE LTD. & ORS.	
84, 0, 0 S.(407)	(With Office Report)	

8. C.A.No.3703/2003	M/S. GIRNAR TRADERS	MR. P.V. YOGESWARAN
IX	Vs. STATE OF MAHARASHTRA & ORS.	MR. SHIVAJI M. JADHAV
72, 0, 0 S.(2000)	(With Office Report)	MR. RAVINDRA KESHAVRAO

ADSURE

WITH

C.A.No.5344/2008 KAMALBAI VISHWANATH JADHAV MR. AJAY KUMAR
IX Vs. STATE OF MAHARASHTRA & ORS.
91,102, 0 S.(501) (With Office Report)
SLP(C)No.9734/2005 DIGAMBAR MOTIRAM JHADAV MR. EJAZ MAQBOOL
IX Vs. COMMNR. & ORS. MR. V.N. RAGHUPATHY
S.(501) (With Prayer for Interim
Relief and Office Report)

WITH

C.A.No.2152/2008 POONA TIMBER MERCHANTS & SAW MR. S.C. BIRLA
IX MILLS ASSO. M/S. LAWYER'S KNIT & CO
84, 0, 0 S.(2000) Vs.STATE OF MAHARASHTRA AND ORS.
(With Prayer for Interim MR. SHIVAJI M. JADHAV
Relief and Office Report)

NOT TO BE LISTED BEFORE: 106, 0

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